

ITEM NO.1002

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

R.P.(C) No. 1151/2021 in CONMT.PET.(C) No. 656/2020 in CONMT.PET.  
(C) No. 2192/2018 in W.P.(C) No. 536/2011

B.L. SANTOSH

Petitioner(s)

VERSUS

BRAJESH SINGH & ORS.

Respondent(s)

(IA No.134558/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT and IA No.134560/2021-STAY APPLICATION )

Date : 30-11-2022 This matter was circulated today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE B.R. GAVAI

By Circulation

UPON perusing papers the Court made the following

O R D E R

Having regard to the subject-matter and the grounds sought  
to be urged, it appears appropriate to take up this review  
petition for consideration in open Court. Ordered accordingly.

This petition be listed in Court in the third week of  
January, 2023.

(MEENAKSHI KOHLI)  
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)  
COURT MASTER